

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

R.O.C.No. 8/2025-RC

DATED: 7-4-2026

NOTIFICATION

It is hereby informed that the High Court for the State of Telangana has issued Notification No. 8/2025-RC, dated 2-1-2025 inviting applications through online for direct recruitment to the posts of **Process Servers** as per the Telangana Judicial Ministerial and Subordinate Service Rules, 2018, and the candidates were subjected to computer based examination conducted in the month of September 2025.

The High Court duly following the relevant rules and procedures, hereby declares that the candidates with the following hall ticket numbers who have secured minimum qualifying marks in the computer based examination as per their respective classes/categories and become eligible to appear for Viva Voce (oral interview):

ADILABAD DISTRICT

800095	800176	800180	--	--
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BHADRADRI KOTHAGUEM DISTRICT

802648	804095	805795	808159	808250
808287	808313	808336	808480	808515
808698	808700	808702	808703	808711
808714	808718	812012	--	--

CITY CIVIL COURT, HYDERABAD

800787	801040	801070	801081	801148
801248	801401	801721	801762	801939
802024	802600	802960	803045	803068
803612	803728	804263	804282	805052
806153	806159	806178	806187	806190
806199	806207	806213	806225	806247
806251	806255	--	--	--

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CITY SMALL CAUSES COURT, HYDERABAD

801248	804498	805052	806199	806225
801148	--	--	--	--

HANUMAKONDA DISTRICT

811507

JAGITIAL DISTRICT

802334	806267	806642	808150	812015
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JANGAON DISTRICT

800202	802021	805208	810541	811523
811841	812232	812272	--	--

JAYASHANKAR BHUPALAPALLY DISTRICT

808117	812101	812202	--	--
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JOGULAMBA GADWAL DISTRICT

805201	806197	810541	--	--
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KAMAREDY DISTRICT

804228	804974	806228	806848	808131
808132	810743	810810	810859	811118

KUMURAM BHEEM ASIFABAD DISTRICT

802164	804027	807673	--	--
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MAHABUBABAD DISTRICT

801584	801797	808711	811609	811753
812272	--	--	--	--

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MANCHERIAL DISTRICT

801727	804987	806381	807400	807540
807880	808129	808138	808711	--

MEDAK DISTRICT

801251	801925	802421	803704	805023
806180	806192	806209	806249	806256
810744	811112	812286	--	--

MEDCHAL-MALKAJIGIRI DISTRICT

800223	800262	800379	800382	800579
800872	801219	801289	801568	801749
801775	801845	802016	802029	802641
802855	802999	803435	803818	803859
804141	804196	804289	804631	804666
804713	806156	806233	805659	805669
805524	805984	807253	811037	--

SESSIONS JUDGE, HYDERABAD

800920	803724	804959	--	--
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NALGONDA DISTRICT

801950	802278	803137	803719	803792
808131	808702	808711	808718	809550
809643	809692	809771	809815	809982
809991	810225	810232	810238	810240
810241	810244	810245	810392	810437
810537	810541	810542	810546	810548
810553	810554	810555	810557	810558
810559	810560	810561	811782	

NAGARKURNOOL DISTRICT

804550	809304	809333	809407	809426
809550	--	--	--	--

NARAYANPET DISTRICT

808558	809554	809558	--	--
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NIZAMABAD DISTRICT

800184	810711	810747	810773	811115
811116	811128	--	--	--

PEDDAPALLI DISTRICT

802003	802798	803547	806090	806246
806353	806703	806872	806889	806892
806937	807086	807116	807171	807295
807373	807442	807466	807993	808121
808131	808134	808137	808142	808711
810541	--	--	--	--

RAJANNA SIRICILLA DISTRICT

806348	806365	806366	806595	806842
806879	806881	806889	807192	807250
807494	807965	808121	808122	808125
808131	808149	--	--	--

RANGAREDDY DISTRICT

800265	800377	800563	800631	801041
801047	801104	801332	801342	801374
801400	801442	801499	801564	801613
801632	801874	801948	801975	802025
802048	802307	802464	802559	802617
802695	802810	802833	802864	802935
803010	803016	803029	803163	803202
803219	803271	803399	803454	803534
803556	803784	803827	803871	804331
804543	805002	805065	805469	805507
805997	806137	806151	806152	806163
806167	806172	806175	806182	806214
806217	806229	806241	808728	808746
809516	809555	--	--	--

SIDDIPET DISTRICT

801678	801847	802669	803725	806166
806219	806279	806420	806855	806884
806926	807191	807521	--	--

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SURYAPET DISTRICT

802883	803629	808143	808698	808702
808711	809550	809581	810124	810232
810240	810241	810244	810405	810537
810546	811275	--	--	--

VIKARABAD DISTRICT

800948	803255	804372	804591	806164
806239	808883	809101	809556	--

WARANGAL DISTRICT

808117	811507	812272	812274	--
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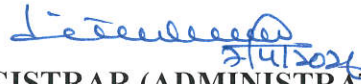
WANAPARTHY DISTRICT

809084	809327	809425	--	--
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YADADRI BHONGIR DISTRICT

801151	802005	802983	803627	803793
804007	804634	805550	805731	806246
806330	810232	810535	810544	810552
811498	812260	--	--	--

The schedule and venue for conducting the viva-voce (oral interviews) will be mentioned in Hall tickets to be issued in due course.


REGISTRAR (ADMINISTRATION)
FAC REGISTRAR (RECRUITMENT)

DOCUMENTS TO BE SUBMITTED AT THE TIME OF ORAL INTERVIEW:

1. Original certificates of academic qualifications, such as, marks lists, pass certificates, and certificate evidencing date of birth and community certificate issued by the competent authority in case of SCs., STs., and BCs. (The certificate shall show specifically the classification of the group) along with two sets of Photostat copies duly attested by the Gazetted Officer.
 2. The Other Backward Class (OBC) Certificates will not be considered.
 3. Discharge Certificate for Ex-servicemen candidates.
 4. Certificate in respect of Local candidates in terms of the Presidential Orders, 1975 i.e., Study Certificate/s for four (4) academic years from 4th to 7th classes (or) in case they have not pursued regular study, but appeared privately for 7th Class examination/Open School has to submit Residence Certificate from the concerned Tahsildar for four (04) years preceding the year of passing 7th Class examination in Annexure-I in terms of G.O.Ms.No.729, GAD, (SPF-A) Dept., dt.01.11.1975. However, if the candidate has studied in two or more Districts, then they have to submit Study Certificates from 1st to 7th classes and where the candidate has studied for maximum period will be treated as local candidate of that District. If certificates in proof of local candidature are not in accordance with these instructions, the applicant will be treated as Non-local.
- For determining local status of the applicant:
- i) For regular students who have pursued their education from 7th class to 10th class in one District, those will be considered as local candidates to that respective Judicial District.
 - ii) For any reason if the applicant has not pursued his/her studies from 7th class to 10th class in one District, study period of 4th class to 10th class will be considered and where they have pursued their studies for maximum period, those will be considered as local candidates to that Judicial District.
 - iii) For the applicants who have appeared for SSC examination as a private candidates or studied in open school mode, they have to submit the Residence Certificate from the concerned Tahsildar for four (04) years preceding the year of passing S.S.C. examination in Annexure-I in terms of G.O.Ms.No.729, GAD, (SPF-A) Dept., dt.01.11.1975 in proof of the local candidature.
5. In case of Physically Challenged Persons, the latest certificate issued by the Medical Board specifying the nature of disability and percentage of disability.
 6. The applicants who have professional skills such as, cooking, carpentry, plumbing, electrical and painting, etc., for the purpose of performing duties with respect of their professional skills at the residences of Judicial Officers, have to bring the certificates in proof of such professional skills, if any.
 7. No-objection Certificate from Employer (if employed anywhere).


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8. The candidates have to produce original certificates of all necessary certificates on the day of interview itself. If the candidate fails to produce any of the required certificates their candidature will be rejected without any further correspondence.

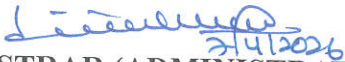
NOTE:

If the candidate furnishes wrong information with regard to category/caste and qualification they shall not have any right subsequently for selection, and in that aspect the selection authority is not responsible for the lapse on the part of the candidate.

All rights are reserved with the appointing authority to reject the application at any stage, if found to be false and the appointment shall liable to be canceled if any information therein is found to be false at any later stage and the applicants are liable for prosecution for furnishing such false information.

HIGH COURT OFFICIAL WEBSITE: <http://tshc.gov.in>

HELP DESK NUMBER: 040-23688394


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REGISTRAR (ADMINISTRATION)
FAC REGISTRAR (RECRUITMENT)